

**IN THE HIGH COURT OF BOMBAY AT GOA.**

**(LD-VC-CW-134/2020)**

Rui Cardoso ..... Petitioner.

Vs

Melwyn Fernandes and ors. .... Respondents.

Ms. A. Fernandes, Advocate for the petitioner.

Shri Nigel da Costa Frias, Advocate for the respondents.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date: 25<sup>th</sup> September, 2020.**

**P.C.**

By consent, post the matter on 9.10.2020.

**DAMA SESHADRI NAIDU, J.**

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